

Central Administrative Tribunal
Principal Bench

O.A.2836/2003

New Delhi this the 25th day of November, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J).
Hon'ble Shri S.A.Singh, Member(A).

Than Singh,
S/o Late Sh. Shrilal,
Presently as Manager,
Gurgaon Gramin Bank,
Dhauj Branch,
Tehsil. Ballabgarh,
District: Faridabad,
(HARYANA)

... Applicant.

(By Advocate Shri M.R.Vij)

Versus

1. Union of India,
(Through its Secretary,
Ministry of Finance,
Department of Economic Affairs
(Banking Division), Jeevan Deep Building,
Parliament Street,
Govt. of India (N.D.).
2. The Chairman,
Gurgaon Gramin Bank,
Head Office: 2069, Sector-4,
Urban Estate, Gurgaon-122001.
... Respondents.

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J).

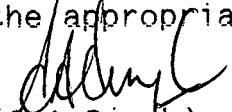
We have heard learned counsel for the applicant.

2. The issue raised in the present case deals with the grievances of the applicant, who is working in Gurgaon Gramin Bank, Dhauj Branch, Tehsil Ballabgarh, District Faridabad, Haryana, against certain orders passed by the Chairman of the Bank from ^{the} _L Head Office, under the Government of India. Learned counsel for applicant is unable to show any Notification under Section 14(3) of the Administrative Tribunals Act, 1985 issued by the competent authority, to have such matters of Bank employees to come within the jurisdiction of the

(2)

Central Administrative Tribunal. With regard to this, learned counsel's contention is that the Kendriya Vidhyalaya Sangathan employees come within the jurisdiction of the Tribunal. It is relevant to note that they have been notified under Section 14(3) of the Administrative Tribunals Act by Notification dated 17.12.1998.

3. In the above circumstances, the OA is dismissed for lack of jurisdiction. Registry to keep one copy of the OA for reference purposes and return the other papers to the learned counsel for applicant to enable him to proceed in the matter, in accordance with law in the appropriate forum.


(S.A. Singh)
Member(A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

'kdr'